

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/689/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 10th February, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/1321/2022, dtd. 08.02.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **one and half day casual leave on 11.02.2022 and 17.02.2022 (upto 1 PM) along with station leave permission, with your official vehicle, at your own cost, from 10.02.2022 (after completion of Court hours) till the forenoon of 13.02.2022 and thereafter from 15.02.2022 (after completion of Court hours) till the noon of 17.02.2022 (upto 1 PM)**, has been granted. The next senior most Judicial officer at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo **NO.HC.VII-42/96(Pt.)/690/A, dated** , 10-02-2022

Copy to :

1. The Project Manager , Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rda